

the last five years have been of the following order:

Year	Value
	(Rs. in lakhs)
1962-63	199.75
1963-64	69.87
1964-65	97.02
1965-66	244.65
1966-67	218.27

From the above figures, it would be observed that the exports of black pepper to the U.S.A. during 1966-67 were more than the exports during 1962-63, 1963-64 and 1964-65. However, compared to the exports during 1965-66 there was a decline of about Rs. 28 lakhs. This slight set back in exports of black pepper to the U.S.A. has been mainly due to heavy accumulation of stocks of this commodity in Indonesia, and the consequent lower prices, which that country has been able to offer in competition in the U.S.A. and other markets.

(c) The question of export duty on black pepper, like all other items subject to export duty, is being kept under constant review by the Government of India.

X-ray and Laboratory Equipment for Ayurvedic Hospitals

8821. Shri K. M. Abraham: Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government have received any requests for the supply of X-ray and laboratory apparatus for testing urine and blood in Ayurvedic Hospitals in the country;

(b) if so, Government's reaction thereto; and

(c) whether Government have any proposal under consideration to give aid to Ayurvedic physicians for treating cases of snake-bite?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) No, Sir.

(b) Does not arise.

(c) There is no scheme under consideration of the Government of India for giving aid to Ayurvedic Physicians for treating cases of snake-bite. However, an Ayurvedic physician was given assistance from the Minister's discretionary grant for treating snake-bite cases.

Under-invoicing and over-invoicing by Persons and Companies

8822. Shri Rabi Ray:
Shri Madhu Limaye:

Will the Minister of Finance be pleased to state:

(a) whether Government would disclose the names of persons, companies and firms which have evaded taxes by resorting to under-invoicing and over-invoicing between 1960 and 1967; and

(b) if not, the reasons therefor?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) There can be no objection to furnishing this information. It would, however, be a stupendous task collecting the information for such a long period for the whole country. Government would find it more feasible to furnish information relating to particular assessee or for a limited period for the whole country.

(b) Does not arise.

हाकी टीम द्वारा विदेशों से लाये गये उपहार

8823. श्री रवि राय :

श्री मधु लिमये :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान हाकी टीम के मैनेजर द्वारा हाल में दिये गये इस वक्तव्य